

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO(S). 2738/2020

PALLAVI PRIYADARSHINI KAUL

APPELLANT(S)

VERSUS

VINOD KUMAR KOTHARI & ORS.

RESPONDENT(S)

WITH

CIVIL APPEAL NO(S). 2749/2020

C.A. NO. 2764/2020

O R D E R

We find no ground to interfere with the impugned order(s) passed by the Tribunal. The appeals are, accordingly, dismissed.

Pending application(s), if any, shall stand disposed of.

.....J.  
[ARUN MISHRA]

.....J.  
[ VINEET SARAN]

.....J.  
[M. R. SHAH]

NEW DELHI;  
JULY 21, 2020.

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 2738/2020

PALLAVI PRIYADARSHINI KAUL

APPELLANT(S)

VERSUS

VINOD KUMAR KOTHARI &amp; ORS.

RESPONDENT(S)

(IA No.62926/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.62929/2020-STAY APPLICATION and IA No.62927/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.64748/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES )

WITH

Civil Appeal No(s). 2749/2020 (XVII)

(IA No.63174/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.63173/2020-EX-PARTE STAY and IA No.63176/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.63247/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2764/2020 (XVII)

(IA No.64193/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.64196/2020-STAY APPLICATION and IA No.64194/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.64199/2020-APPROPRIATE ORDERS/DIRECTIONS and IA No.64751/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 21-07-2020 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s) Mr. Shyam Divan, Sr. Adv.  
Mr. Arijit Mazumdar, Adv.  
Mr. Shambo Nandy, Adv.  
Mr. Mrinal Gopal Elker, AOR

Dr. A.M. Singhvi, Senior Advocate  
Mr. Sanjeev Kapoor, Advocate  
Mr. Prateek Kumar, Advocate  
Mr. Devidas Banerji, Advocate  
Mr. Nilanjan Bhattacharjee, Advocate  
Mr. Pratik Shanu, Advocate  
Ms. Madhavi Khanna, Advocate  
Mr. Snehal Kakrania, Advocate  
Mr. Saman Ahsan, AOR

Mr. Krishnendu Datta, Adv.  
Mr. Arijit Mazumdar, Adv.  
Mr. Mrinal Gopal Elker, AOR

For Respondent(s) Mr. Sudipto Sarkar, Sr. Adv.  
Mr. Anirudh Wadhwa, Adv.  
Mr. Atul Shankar Vinod, Adv.  
Mr. Abhishek Iyer, Adv.  
Mr. Lakshya Kampani, Adv.  
Mr. M.P. Vinod, AOR

Appearance slip Mr. Kunal Chatterjee, Adv.  
not given

Mr. Kishore Datta, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The appeals are dismissed, in terms of the signed order.

(NARENDRA PRASAD)  
AR-CUM-PS

(JAYANT KUMAR ARORA)  
COURT MASTER

(JAGDISH CHANDER)  
ASSISTANT REGISTRAR

(Signed order is placed on the file)